

APPLICATION No.

of

Applicant(s):

Respondent(s) :

Advocate for

Respondent (s) :

Applicant(s) :

Orders of the Tribunal

OA No.290/00437/2014

Date of Order : 04.04.2016

Mr. S.P. Singh, counsel for the applicant.
Mr.K.S. Yadav, counsel for the respondents.

Both the counsels agreed that the relief claimed for by the applicant has been granted and therefore the OA has become infructuous.

Accordingly, the OA is dismissed as infructuous.


[Ms. Praveen Mahajan]
Administrative Member


[Dr.K.B. Suresh]
Judicial Member

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